# CENTRAL ADMINISTRATIVE TRIBUNAL

#### ALLAHABAD BENCH

### THIS THE 9TH DAY OF SEPTEMBER, 1997

Misc. Civil Contempt Petition No. 15 of 1996

In

Original Application No. 1306 of 1993

HON.MR.JUSTICE B.C.SAKSENA, V.C.

### HON.MR.S.DAS GUPTA, MEMBER(A)

- 1. Suraj lal, son of Sri Ram Autar
  R/o village Shahpur, P.O. Nasirabad
  District Rae Bareilly.
- Bhawan Prasad, son of Sri Suraj Lal R/o village Shahp½ur, P.O. Nasirabad District Rae Bareilly.

.. Applicants

(By Advocate Shri S.K. Mishra)

Versus

- Sri A.K. Banerji, General Manager Central Railway, Bombay V.T.
- Shri R.N. Aga, Divisional Railway Manager Central Railway, Jhansi.

.. Respondents

(By Advocate Shri A.V. Srivastava )
O R D E R(Oral)

# JUSTICE B.C.SAKSENA, V.C.

The learned counsel for the respondents has furnished copy of an order dated 5.2.97 by which the applicant no.2's request for compassionate appointment has been accepted and an appointment letter has already been issued, copy of which has also been filed.

2. In view of the above, the contempt petition calls for no orders. It is disposed of accordingly. Notices issued to the respondents are discharged.

MEMBER(A)

VICE CHAIRMAN

The A

Dated: September 9th, 1997